

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2324

ANSWERED ON:08.12.2005

OPENING OF RETAIL OUTLETS/ DEALERSHIPS

Annayagari Shri Sai Prathap;Mohale Shri Punnulal;Sippiparai Shri A. Ravichandran

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) Whether Public Sector Oil Marketing Companies have allotted any retail outlets/dealerships of petrol pumps, LPG or Kerosene during 2004-05;

(b) if so, the details thereof, State-wise and company-wise;

(c) the details of the new petrol pumps/gas agencies/kerosene dealerships proposed to be opened in each State during the current year; and

(d) the time by which these outlets are likely to be opened?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Yes, Sir. During the year 2004-05, the public sector oil marketing companies (OMCs), viz., Indian Oil Corporation Limited (IOCL), Hindustan Petroleum Corporation Limited (HPCL), Bharat Petroleum Corporation Limited (BPCL) and IBP Co. Limited (IBP), have allotted 4,993 retail outlet (RO) dealerships (petrol pumps), 484 LPG distributorships and 16 SKO-LDO (Kerosene) dealerships in different States/Union Territories in the country. OMC-wise position is as under:-

OMC Number of allotments made during 2004-05  
RO LPG SKO-LDO

IOCL	1,905	328	10
HPCL	1,367	30	5
BPCL	1,218	119	1
IBP	503	7	0
Total	4,993	484	16

State-wise details of above allotments are available with the Director (Marketing) of the OMCs concerned.

(c) & (d): During the current year, i.e., 2005-06, OMCs tentatively plan to set up around 3,460 retail outlets, 907 LPG distributorships and 19 SKO-LDO dealerships in the country. State wise details of the proposals are available with the Director(Marketing) of the OMCs concerned. However, it is not possible to indicate the time-frame for the commissioning of dealerships/distributorships as the exercise involves various steps like scrutiny of applications and documents, conduct of interviews of the eligible candidates for selection of dealers/distributors, release of merit panels, field investigation in respect of selected candidates, obtaining land/statutory approvals / licences, construction, etc.